F. No. Stds/Nutra-IEM/FSSAI-2016 Food Safety and Standards Authority of India

(A Statutory Authority under the Ministry of Health and Family Welfare, Govt. of India) FDA Bhawan, Kotla Road, New Delhi-110 002

Dated, the | November, 2018

Subject: Direction under Section 16(5) of Food Safety and Standards Act, 2006 regarding import of specialty foods for IEM and hypoallergenic conditions- Reg.

In continuation to the earlier direction dated 02.11.2016 (copy enclosed), it has been further decided to allow the import of Food for Special Medical Purposes (i.e. Food for 15 Inborn errors of metabolism and two hypoallergenic conditions) as listed in the Annexure-A for a further period of six months from 02.11.2018 or till their standards are notified, whichever is earlier. The Hypoallergenic condition at Sr. No. 2 of Annexure enclosed with direction dated 02.11.2016, may be read as those mentioned in Annexure-A enclosed. Further, for better control, the import shall still be permitted through Delhi and Mumbai ports only.

This issues with the approval of the Competent Authority.

(Suneeti Toteja) Director (Imports) FSSAI HQ, New Delhi

Enclosure: as above

To

- 1. Sh. Zubair Riaz, Director (Customs), Ministry of Finance
- 2. All Commissioners of Food Safety
- 3. All Authorized Officers, FSSAI
- 4. All Central Licensing Authorities of FSSAI

Copy for information to:

- 1. PPS to Chairperson, FSSAI

2. PS to CEO, FSSAI

3. All Directors, FSSAI.

4. CITO, FSSAI- for uploading on website of FSSAI.

(IT Associate)

		letabolism (IEM)Conditions Description	
S. No	Medical condition	Isoleucine, Leucine and Valine free diet powder	
1	Maple syrup urine disease	Lysine free and Tryptophan low/free diet powder	
2.	Glutaric Acidemia Type I		
3.	Homocystinuria	Methionine free diet powder	
4.	Isovaleric Acidemia,	Leucine free diet powder	
	3-MethylcrotonyI-CoA,		
	Carboxylase Deficiency,		
	3-Methylglutaconyl-CoA,		
	Hydratase Deficiency		
5.	Methylmalonic Acidemias,	Isoleucine, Methionine, Threonine and Valine free	
	Propionic Acidemia	diet powder	
6.	Amino acid metabolic	Protein and amino acid free diet powder (with	
	disorders	and without fat)	
7.	Phenylketonuria (PKU)	Phenylalanine free diet powder	
8.	Urea Cycle Disorders,	Non-essential amino acid free diet powder	
o.	Argininemia,		
	Argininosuccinic Aciduria,		
	Carbamoylphosphate		
	Synthetase Deficiency1,		
	Citrullinemia		
9,	Tyrosinemia	Phenylalanine and Tyrosine free diet powder	
10.	Galactosemia	Galactose free formula	
11.	3-Hydroxy Long Chain Acyl-	LCHAD Deficiency	
	CoA Dehydrogenase Deficiency		
12.	Defects in the intraluminal	Milk protein-based powder with medium-chain	
	hydrolysis of fat; defective	triglycerides (MCT) for children and adults	
	mucosal fat absorption;		
	defective lymphatic transport		
	of fat		
13.	Disaccharidase deficiencies;	Protein hydrolysate formula base powder with	
10.	Disorders of carbohydrate	iron for use with added carbohydrate.	
	metabolism		
	Sucrase/isomaltase		
	deficiency,		
	Fructose intolerance		
14.	Non-ketoticHyperglycinemia,	Protein free formula	
	Lysinuric protein intolerance	1 rotem nee forman	
Į	Lysmuric protein intolerance	Low carbohydrate, sucrose, fructose, sugar free	

	def),Pyruvate dehydrogenase	formula				
	complex deficiency					
	Hypoallergenic Conditions					
1	Severe allergy due to multiple food protein intolerance that cannot be effectively managed by extensively hydrolyzed formula	Amino acid based Hypoallergenic formula				
2	Cow milk protein (CMP) allergy	(i) Amino acid based formula (1st preference) (ii) Extensively hydrolysed formula (2nd preference) (iii) Soy based formula (3rd preference)				

F. No. Stds/Nutra-IEM/FSSAI-2016 (Pt. F1) Food Safety and Standards Authority of India (A Statutory Authority under the Ministry of Health and Family Welfare, Govt. of India) FDA Bhawan, Kotla Road, New Delhi-110 002

Dated, the Oct MUV

Subject: Direction under Section 16(5) of Food Safety and Standards Act, 2006 regarding import of specialty foods for IEM disorders - reg.

- 1. Inborn Errors of Metabolism (IEM) and Hypoallergenic conditions are special medical conditions which requires specialty foods. Such specialty foods are not readily available in the country. The hospitals need these specialty foods for the management of infants and children suffering from such conditions.
- 2. These specialty foods are globally available. However, in the absence of Standards for such foods, it is difficult to import them into India. FSSAI has been receiving representations from various organizations for allowing these foods in the country.
- 3. And whereas, taking these issues into consideration, the Scientific Panel of FSSAI on "Functional Foods, Nutraceuticals, Dietetic Products and Other Similar Products" has initiated work on for setting the Standards for these products. However, it is likely to take long time to finalize these Standards in view of the complexity of this subject. Taking note of the seriousness of the issue, the Scientific Panel has, therefore, recommended that import of these products may be permitted by FSSAI for two years or till their Standards are developed and notified, whichever is earlier. The Panel, after careful consideration, recommended for allowing the import of foods for fifteen "Inborn Errors of Metabolism" and two Hypoallergenic conditions as per the Annexure.
- 4. It has been decided to allow the import of foods for special medical purposes, as listed in the Annexure to this Order, for a period of two years or till their Standards are developed and notified, whichever is earlier, under the following conditions:
 - a. The importing firm would submit to FSSAI well in advance, all the necessary documents related to the composition, label and claims for the product they intend to import. FSSAI after due examination, would allow the import of such foods on a case to case basis for a period of two years from the date of this Order or till their Standards are developed and notified, whichever is earlier. Once a particular composition, label & claims is permitted by FSSAI for import, future consignments strictly adhering to the requirements can be imported on the basis of this one time permission.
 - b. The labels on these foods shall clearly mention the medical conditions for which they have to be used.
 - c. The importer/manufacturer of such foods shall ensure that they are consumed only under supervision of health care professionals.

5. The above conditions shall also apply to domestically produced specialty food products for which FSSAI shall grant permission after due examination.

Rakesh Chandra Sharma Director (Imports)

Enclosure: as above

To

- 1. Sh. Zubair Riaz, Director (Customs), Ministry of Finance
- 2. All Commissioners of Food Safety
- 3. All Authorized Officers, FSSAI
- 4. All Central Licensing Authorities of FSSAI

Copy for information to:

- 1. PPS to Chairperson, FSSAI
- 2. PS to CEO, FSSAI
- 3. All Directors, FSSAL

ANNEXURE

Inborn Errors of Metabolism (IEM) and Hypoallergenic conditions

S. No	Medical condition	Description			
A. IEM	A. IEM Conditions				
1,	Maple syrup urine disease	Isoleucine, Leucine and Valine free diet powder			
2.	Glutaric Acidemia Type I	Lysine and Tryptophan free diet powder			
3.	Homocystinuria	Methionine free diet powder			
4.	Isovaleric Acidemia,	Leucine free diet powder			
	3-Methylcrotonyl-CoA,				
	Carboxylase Deficiency,				
	3-Methylglutaconyl-CoA,	,			
	Hydratase Deficiency				
5.	Methylmalonic Acidemias,	Isoleucine, Methionine, Threonine and			
	Propionic Acidemia	Valine free diet powder			
6.	Amino acid metabolic	Protein and amino acid free diet powder			
ě	disorders	(with and without fat)			
7.	Phenylketonuria (PKU)	Phenylalanine free diet powder			
8.	Urea Cycle Disorders,	Non-essential amino acid free diet			
	Argininemia,	powder			
	Argininosuccinic Aciduria,				
	Carbamoylphosphate				
	Synthetase Deficiency1,				
	Citrullinemia				
9.	Tyrosinemia	Phenylalanine and Tyrosine free diet			
		powder			
10.	Galactosemia	Galactose free formula			
11. ·	3-Hydroxy Long Chain Acyl-	LCHAD Deficiency			
	CoA Dehydrogenase Deficiency	_			
12.	Defects in the intraluminal	Milk protein-based powder with			
	hydrolysis of fat; defective	medium-chain triglycerides (MCT) for			
	mucosal fat absorption;	children and adults			
	defective lymphatic transport				
	offat				
13.	Disaccharidase deficiencies;	Protein hydrolysate formula base			
. }	Disorders of carbohydrate	powder with iron for use with added			
	metabolism	carbohydrate.			
	Sucrase/isomaltase deficiency,				
	Fructose intolerance				

14.	Non-ketotic Hyperglycinemia,	Protein free formula
	Lysinuric protein intolerance	
15.	Glucose transport defect(Glut1	Low carbohydrate, sucrose, fructose,
	def), Pyruvate dehydrogenase	sugar free formula
	complex deficiency	
B. Hy	poallergenic Conditions	
1	Severe allergy due to multiple	Amino acid based Hypoallergenic
	food protein intolerance that	formula
	cannot be effectively managed	
	by extensively hydrolyzed	
	formula	
2	Severe allergy due to intact	For Cow's milk allergy
	milk protéin & soya protein	Hypoallergenic Formula